

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd and EMAAR MGF Land Ltd.

.... Applicant/petitioners

Order under Section 230-232

Order delivered on 08.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

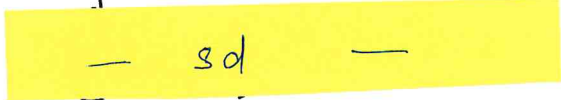
For the Applicant

Dr. U K Chaudhary, Sr. Adv. with Mr. Gaurav Mitra,
Mr. Mansumyer Singh, Mr. Aditya Bisht, Mr. Satyam
Roy, Advs. for CA-128/2020 & 159/2020
Mr. Amar Gupta, Mr. Divyam Agarwal, Mr. Ashish
Joshi, Advocates for Emaar MGF

ORDER

List on 12.08.2021.


— sd —
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


— sd —
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

08.07.2021
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